

O.A. No. 779 of 2010

G.Rama Mohana Rao.....Applicant
Vs
Union of India & Ors.....Respondents

Order dated: 23.03.2011

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)
&
Hon'ble Shri A.K.Patnaik, Member (Judl.)

Heard Mr. D.K.Mohanty, Ld. Counsel for the applicant and Mr. R. N. Pal, Ld. Counsel appearing for the Respondent-Railways.

Mr. Mohanty, Ld. Counsel for the applicant submits that the matter has become infructuous and, accordingly, he does not want to press it any further.

Recording the above, the O.A. is dismissed as being infructuous.


MEMBER (Judl.)


MEMBER (Admn.)

R.K.